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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/54/2018
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : TAP WORLD
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry
UNDER SECTION : 242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Hawthorn Kumar
Athiban Vijay A.K

Counsel for
P₁



Priyadashini N
Keerthi Krishna
For T.K. Bhaskar

Counsel for P₅



Anil J. Nair

Counsel for P₂ & P₃



N. RAMAKRISHNAN for
Warcos & Soc Ram

Counsel for P₄



ORDER

Counsels representing both the parties are present. Counsel for the respondent prayed for time to file counter in CA 54/2018. Time is enlarged at request with a direction to file counter and furnish a copy of the same to the other side prior to the next date of hearing. The matter is adjourned for final hearing. Put up on 10.04.2018.

- S-b -

(S VIJAYARAGHAVAN)
Member(Technical)

- S-b -

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)